

(iv) (a) Annual Report and Accounts of the Forum of Regulators (FOR), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Forum.

[Placed in Library. See No. L. T. 1357/18/24]

(v) Annual Report and Accounts of the Power System Development Fund (PSDF) (Erstwhile POSOCO), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L. T. 1356/18/24]

**I. Notifications of the Ministry of Communications**

**II. Reports and accounts (2023-24) of BSNL, New Delhi; MTNL, New Delhi; and C-DOT, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir, I lay on the Table:—

I. (i) A copy (in English and Hindi) of the Ministry of Communications (Department of Telecommunications) Notification No. G.S.R. 682(E) ., dated the 4<sup>th</sup> November, 2024, publishing the Flight and Maritime Connectivity (Amendment) Rules, 2024, under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885.

[Placed in Library. See No. L. T. 1310/18/24]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Communications (Department of Telecommunications), under sub-section (3) of Section 56 of the Telecommunications Act, 2023: -

- (1) G.S.R. 720(E) ., dated the 21<sup>st</sup> November, 2024, publishing the Telecommunications (Telecom Cyber Security) Rules, 2024.
- (2) G.S.R. 723(E) ., dated the 22<sup>nd</sup> November, 2024, publishing the Telecommunications (Critical Telecommunication Infrastructure) Rules, 2024.
- (3) G.S.R. 724(E) ., dated the 22<sup>nd</sup> November, 2024, publishing the Telecommunications (Temporary Suspension of Services) Rules, 2024.

[Placed in Library. For (1) to (3), see No. L. T. 1309/18/24]

**II. (A)** A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Annual Report and Accounts of the Bharat Sanchar Nigam Limited (BSNL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 1312/18/24]

(ii) (a) Thirty-eighth Annual Report and Accounts of the Mahanagar Telephone Nigam Limited (MTNL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Performance Review of the above Company, for the year 2023-24.

[Placed in Library. See No. L. T. 1313/18/24]

**(B)** A copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Centre for Development of Telematics (C-DOT), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 1314/18/24]

#### **Notifications of the Ministry of Labour and Employment**

**श्रम और रोजगार मंत्रालय में राज्य मंत्री (सुश्री शोभा कारान्दलाजे):** महोदय, में औद्योगिक विवाद अधिनियम, 1947 की धारा 40 की उप धारा (3) के अधीन श्रम और रोजगार मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हैः-

- (1) S.O. 3046 (E) ., dated the 30<sup>th</sup> July, 2024, extending the period specified in the Notification No. S.O. 362E, dated the 29<sup>th</sup> January, 2024 for a further period of six months from 30<sup>th</sup> July, 2024.
- (2) S.O. 3096(E) ., dated the 2<sup>nd</sup> August, 2024, extending the period specified in the Notification No. S.O. 422E, dated the 2<sup>nd</sup> February, 2024 for a further period of six months from 4<sup>th</sup> August, 2024.
- (3) S.O. 3493(E) ., dated the 16<sup>th</sup> August, 2024, extending the period specified in the Notification No. S.O. 688E, dated the 14<sup>th</sup> February, 2024